

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF BIRD HOSPITALITY SERVICES PRIVATE LIMITED**

RELEVANT PARTICULARS		
<b>1.</b>	Name of corporate debtor	BIRD HOSPITALITY SERVICES PRIVATE LIMITED
<b>2.</b>	Date of incorporation of corporate debtor	01/07/2006
<b>3.</b>	Authority under which corporate debtor is incorporated / registered	ROC-Delhi
<b>4.</b>	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U55101DL2006PTC150438
<b>5.</b>	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered Office:</b> E-9 Connaught House Connaught Place, New Delhi- 110001
<b>6.</b>	Insolvency commencement date in respect of corporate debtor	13.06.2025
<b>7.</b>	Estimated date of closure of insolvency resolution process	9 <sup>th</sup> December, 2025 (180 <sup>th</sup> day from the date of Commencement of Insolvency Resolution Process)
<b>8.</b>	Name and registration number of the insolvency professional acting as interim resolution professional	Name: <b>Atul Kumar Kansal</b> Regd. No.: <b>IBBI/IPA-001/IP-P00035/2016-17/10088</b>
<b>9.</b>	Address and e-mail of the interim resolution professional, as registered with the Board	Ground Floor, 221-A/19, Onkar Nagar-B, Tri Nagar, North West, Delhi-110035  Email: advatulkansal@gmail.com
<b>10.</b>	Address and e-mail to be used for correspondence with the interim resolution professional	Immaculate Resolutions LLP Unit No. 112, First Floor, Tower-A, Spazedge Commercial Complex, Sector-47, Sohna Road, Gurgaon-122018  Email Id: ibc.birdhospitality@gmail.com
<b>11.</b>	Last date for submission of claims	27.06.2025
<b>12.</b>	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
<b>13.</b>	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
<b>14.</b>	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench (Court-VI) has ordered the commencement of a corporate insolvency resolution process of the **Bird Hospitality Services Private Limited** on 13<sup>th</sup> June, 2025.

The creditors of **Bird Hospitality Services Private Limited**, are hereby called upon to submit their claims with proof on or before 27<sup>th</sup> June, 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**Atul Kumar Kansal**  
**Interim Resolution Professional**  
**Bird Hospitality Services Private Limited**  
**Registration Number: IBBI/IPA-001/IP-P00035/2016-17/10088**  
**Registered Address: Ground Floor, 221-A/19, Onkar Nagar-B,**  
**Tri Nagar, North West, Delhi-110035**  
**Email For Correspondence- [ibc.birdhospitality@gmail.com](mailto:ibc.birdhospitality@gmail.com)**  
**Email: Registered with IBBI – [advatulkansal@gmail.com](mailto:advatulkansal@gmail.com)**

**AFA Valid up to: 31.12.2025**

Place: New Delhi

Date: 14.06.2025